

Name of Corporate Debtor	M/s. Kolla Innovatives Infotech Private Limited	Annexure 1
Date of commencement of CIRP	15/03/2021	
Copy made ready on	22/07/2021	
Copy received on	26/07/2021	
List of Creditors as on	08.11.2021	

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amt. in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
1	Axis Bank	L85110GJ1993PLC020769	7/8/2021	3,04,99,526	3,04,99,526	Secured CC Loan	3,04,99,526	3,04,99,526	No	100.00	-	-	-	-	-	Note -1
Total				3,04,99,526	3,04,99,526		3,04,99,526	3,04,99,526		100.00	-	-	-	-	-	

**Note: Security Interest of consortium of Banks**

- a) The details of the security interest have been extracted from Composite Hypothecation Deed dated 28-12-2013 between M/s Kolla Innovatives Infotech Pvt Ltd and Axis Bank, claim forms and such other supporting documents provided by the claimants.
- b) Primary security is Composite Hypothecation on entire current assets and unencumbered movable fixed assets of the company.
- c) Collateral Security by way of Memorandum of Deposit of Title Deeds by Sri Kolla Venkata Suresh Kumar and Smt.Kolla Sailaja dated 21-01-2014 in respect of  
 1). Residential flat no. 410, third floor of Vaisakhi Residency, Dno. 10-3-8, T.S.No.1032 & 78 part, Plot no.03 Ramnagar, Waltair ward, GVMC, Visakapatnam in the name of Sri Kolla Venkata Suresh Kumar, S/o. Sri Ramayya  
 2). Residential vacant land of 550 sq yds at plot no MIG-2, Vijayanagar Colony, Waltair ward, Visakapatnam, in the name of Sri Kolla Venkata Suresh Kumar, S/o Sri Ramayya and Smt. Kolla Sailaja w/o Sri Kolla Venkata Suresh Kumar.
- d) Personal guarantee of Mr.Kolla Venkata Suresh Kumar (Director and Mortgagor) and Personal guarantee of Mrs.Kolla Sailaja (Director and Mortgagor) by way of Deed of Guarantee between mortgagors and directors.

*Ramesh*

